

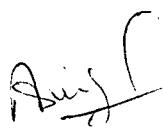
CCP 51 of 2010

22.12.2010

For Applicant : Sri R.S. Gupta
For Respondents:

Learned counsel for the applicant fairly concedes that the compliance has been made in this case. In view of the above statement given at the bar by the learned counsel for the applicant, this Contempt petition stands finally disposed of.

(S.P. Singh)
M(A)


(Justice Alok K Singh)
M(J)

Girish/-

~~CCP 51 of 2010~~
ccpy c/counsel
dictated 22-12-2010
FIR issued
29-12-2010